

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 5941
TO BE ANSWERED ON 10.04.2017

Validity of Certificates for Reserved Seats

5941. SHRI JAGDAMBIKA PAL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the validity period of Other Backward Classes, Non-Creamy (NC) layer, Scheduled Castes, Scheduled Tribes certificates presently in force for the purpose of admission of students in Central Educational Institutes under the Central Educational Institutions (Reservation) Act, 2006;

(b) whether the Government has presently prescribed any validity period for such OBC-NC, SC, ST Certificates and if so, the details thereof;

(c) whether any complaints have been received from students regarding Central Educational Institutions seeking OBC-NC, SC, ST Certificates dated/issued only in the year of admissions for being eligible to the benefit of OBC-NC, SC, ST reservations in admission and if so, the details thereof and the reasons therefor;

(d) the action taken by the Government so far in this regard; and

(e) whether there is any proposal pending before the Government to reduce the validity period of OBC-NC, SC, ST Certificates to the financial year of issue and if so, the time by which such reduced validity period is applicable?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) to (e): Information is being collected.
